

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:543
ANSWERED ON:07.08.2013
FUNDS UNDER ILCS
Mitra Shri Somendra Nath

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) Whether the Government has allocated fund under Integrated Low Cost Sanitation (ILCS) scheme for conversion of all existing dry latrine in the urban/rural areas of the country including West Bengal into twin pit pour flush latrines;
- (b) If so, the details of the funds allocated during the last three years and the current year, State-wise and year-wise; and
- (c) The number of backward, tribal and minority populated villages covered so far under this scheme, State-Wise?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION [Dr. (Ms.) GIRJA VYAS]

- (a) In order to convert all identified dry latrines in urban areas into sanitary twin pit pour flush toilets, this Ministry has been implementing revised Integrated Low Cost Sanitary (ILCS) scheme since 2008. The States who have received grants under ILCS for conversion of dry latrines are Uttar Pradesh, Bihar, Uttarakhand, Jammu & Kashmir, Nagaland and Tripura. Other States who have received grants for construction of new toilets under ILCS scheme are Madhya Pradesh, West Bengal, Kerala, Maharashtra, Manipur, Rajasthan, Odisha, Jharkhand and Chhattisgarh.
- The State of West Bengal had informed that they had no dry latrines in urban areas. Therefore, sanctions for construction of 14,549 new toilets for Economically Weaker Section households who had no toilets was given to West Bengal with a Central subsidy of Rs. 11.09 croere.
- (b) The details of funds allocated during the last three years under ILCS and the current year, State-wise and year-wise is enclosed as Annexure.
- (c) The Scheme does not cover the rural areas and is meant for conversion of dry latrines in urban areas only.